

MR. SPEAKER : That is a law and order problem.

(Interruptions)

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(Interruptions)

MR. SPEAKER : Not allowed.

(Interruptions)**

MR. SPEAKER : No, this is not the way.

SHRI V. SOBHANADREESWARA RAO (Vijayawada) : The farmers from Andhra Pradesh are saying that the FCI is not helping them. (Interruptions)

SHRI SURESH KURUP (Kottayam : The Minister should make a statement today.

(Interruptions)

SHRI V. SOBHANADREESWARA RAO : There is an assurance given in the House. We want your help, Kindly direct the Government.

MR. SPEAKER : I have already asked for information.

SHRI T. BASHEER (Chirayinkil): The rice allotted by FCI to Kerala is rotten and it is of bad quality.

MR. SPEAKER : Give it in writing. I will find out from the Minister.

SHRI T. BASHEER : The distribution system is suffering.

MR SPEAKER : Now, Papers Laid.

SHRI SURESH KURUP : Mr Speaker, Sir,.....

(Interruptions)

MR SPEAKER : You give me in writ-

ing. I will take up your case. There is no problem. I will help you, Sir. I am at your disposal, Mr. Reddy. No problem.

SHRI BASUDEB ACHARIA : Ask him to make a statement.

MR: SPEAKER : I cannot ask him, Sir.

(Interruptions)**

MR. SPEAKER : I have not allowed this gentleman. Don't record. Now, Papers to be Laid.

11.49 hrs.

PAPERS LAID ON THE TABLE

[English]

Annual Report of and Statement re : Review on National Institute of Hydrology, Roorkee, for 1984.85

THE MINISTER OF WATER RESOURCES (SHRI B. SHANKARANAND) : I beg to lay on the Table—

- (1) A copy of the Annual Report (Hindi and English versions) of the National Institute of Hydrology, Roorkee, for the year 1984-85 along with Audited Accounts.
- (2) A statement (Hindi and English versions) regarding Review by the Government on the working of the National Institute of Hydrology, Roorkee, for the year 1984-85. [Placed in Library. See No. LT 1593/85]

Report of CAG of India for 1984.85— Union Government (Commercial) Part V—Cochin Shipyard Ltd., Annual Report of and Review on Mormugao Dock Labour Board, 1984.85, and Review on and Annual Report of Cochin Shidyard Limited, Cochin for 1984.85

THE MINISTER OF TRANSPORT (SHRI BANSI LAL) : I beg to lay on the Table—

*Not recorded.

**Not recorded.

[Shri Bansi Lal]

- (1) A copy of the Report (Hindi and English versions) of the Comptroller and Auditor General of India for the year 1984—Union Government (Commercial) Part V—Cochin Shipyard Limited, under article 151(1) of the Constitution. [Placed in Library. See No. LT—1594/85]
- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Mormugao Dock Labour Board for the year 1984-85 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Mormugao Dock Labour Board for the year 1984-85. [Placed in Library. See No. LT—1595/85]
- (3) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1966 :—
 - (i) Review by the Government on the working of the Cochin Shipyard Limited, Cochin, for the year 1984-85.
 - (ii) Annual Report of the Cochin Shipyard Limited, Cochin, for the year 1984-85 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT—1596/85]

**Correction of reply to U.S.Q. No. 1609
re : Private parties to take ancillary
activities of Railways**

**THE MINISTER OF STATE IN THE
DEPARTMENT OF RAILWAYS (SHRI
MADHAVRAO SCINDIA) : I beg to lay
on the Table a statement (Hindi and English
versions) correcting the reply given on 28th
November, 1985 to Unstarted Question
No. 1609 by Shri B.V. Desai regarding
Private parties to take up ancillary activi-**

**ties of Railways. [Placed in Library. See
No. LT-1597/85].**

**Annual Report of and Review on the work-
ing of Technical Teachers Traing Institute
(Northern Region) Chandigarh, for the
year 1984.85 etc. etc.**

**THE MINISTER OF STATE IN THE
DEPARTMENTS OF EDUCATION AND
CULTURE (SHRIMATI SUSHILA ROH-
ATGI) : I beg to lay on the Table—**

- (i) A copy of the Annual Report (Hindi and English versions) of the Technical Teachers' Training Institute (Northern Region) Chandigarh, for the year 1984-85 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Technical Teachers' Training Institute (Northern Region) Chandigarh, for the year 1984-85. [Placed in Library. See No. LT—1598/85].
- (2) (i) A copy of the Annual Report (Hindi and English versions) of Sardar Vallabhbhai Regional College of Engineering and Technology, Surat, for the year 1984-85.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of Sardar Vallabhbhai Regional College of Engineering and Technology, Surat, for the year 1984-85. [Placed in Library. See No. LT—1599/85].
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Visvesvaraya Regional College of Enginneering, Nagpur, for the year 1984-85.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Visvesvaraya Regional College of Enginneering, Nagpur, for the year 1984-85. [Placed in Library. See No. LT—1600/85].

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Maulana Azad College of Technology, Bhopal, for the year 1984-85.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Maulana Azad College of Technology, Bhopal, for the year 1984-85. [Placed in Library. See No. LT—1601/85].
- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Regional Engineering College, Warangal, for the year 1984-85.
- (ii) A copy of the Review (Hindi and English versions, by the Government on the working of the Regional Engineering College Warangal, for the year 1984-85. [Placed in Library. See No. LT—1602/85].
- (6) A copy of the Annual Accounts (Hindi and English versions) of the Maintained Institutions of the University of Delhi, Delhi, for the year 1982-83 together with Audit Report thereon.
- (7) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (6) above. [Placed in Library. See No. LT-1604/85].
- (8) A copy of the Annual Accounts (Hindi and English versions) of the Regional Engineering College, Calicut, for the year 1984-85 together with Audit Report thereon.
- (9) (i) A copy of the Annual Report (Hindi and English versions) of the Regional Engineering College, Tiruchirapalli, Tamil Nadu, for the year 1984-85.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of Regional Engineering College, Tiruchirapalli, Tamil Nadu, for

the year 1984-85 together with Audit Report thereon.

- (iii) A copy of the Review (Hindi and English versions) by the Government on the working of the Regional Engineering College, Tiruchirapalli, Tamil Nadu, for the year 1984-85. [Placed in Library. See No. LT—1605/85].

11.51 hrs.

MESSAGE FROM RAJYA SABHA

[English]

SECRETARY-GENERAL : Sir, I have to report the following message received from the Secretary-General of Rajya Sabha :

“In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 11th December, 1985, agreed without any amendment to the Payment of Bonus (Second Amendment) Bill, 1985, which was passed by the Lok Sabha at its sitting held on the 4th December, 1985.”

11.52 hrs.

PUBLIC ACCOUNTS COMMITTEE

Twentieth Report

[English]

SHRI E. AYYAPU REDDY (Kurnool) : I beg to present the Twentieth Report (Hindi and English versions) of the Public Accounts Committee on action taken by the Government on the recommendations contained in their 84th Report (7th Lok Sabha) relating to Customs Receipts and Union Excise Duties.